

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 03.03.2021**

**NOTICE**

Take notice that the following matter listed on 03.03.2021 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing is 24.03.2021.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 247 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.  <b>With</b>	Yogesh K. Jagia	Bharat K.
<b>2.</b>	Comp. App. (AT) No. 248 of 2019	Pramerica ASPF-II, Cyprus Holding Ltd. Vs. Metrocorp Infrastructure Ltd. & Ors.	Yogesh K. Jagia	Bharat K.

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By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar